

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:4950

ANSWERED ON:19.04.2001

REVIVAL OF NTC MILLS

ADHIR RANJAN CHOWDHURY;ASHOK NAMDEORAO MOHOL;LAKSHMAN CHANDRA SETH;NAWAL KISHORE RAI;RAMJI LAL SUMAN;SHYAMA SINGH

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Government have decided to revive the maximum number of NTC mills as reported in Hindu dated March 29, 2001;
- (b) if so, the names of NTC mills to be revived;
- (c) the reasons for non-revival of all mills;
- (d) the expenditure likely to be incurred on the rehabilitation of the sick NTC mills as per the decision taken by the Government ;
- (e) the time by which these mills are likely to be revived;
- (f) Whether the revival scheme of cotton mills of NTC in West Bengal hangs in balance owing to confrontation between his Ministry and State Industrial Reconstruction Department as reported in the Statesman dated March 24, 2001;
- (g) If so, the facts and details thereof;
- (h) The corrective measures taken in this regard?

**Answer**

MINISTER OF STATE FOR TEXTILES (SHRI V. DHANANJAYA KUMAR)

(a) to (e): Yes, Sir. With a view to revive maximum number of mills, the Government had adopted, in the case of NTC mills, the following broad approach-

- i) There will be a unit by unit assessment to decide whether a unit is revivable or non-revivable;
- ii) All revivable units will be revived;
- iii) Non revivable units will be closed and attractive VRS option(s) will be made available to the employees.

Accordingly unit wise viability was studied and revival proposals have been given to Operating Agencies for preparing Draft Revival Schemes(DRSs) for submission before BIFR, who take final decision regarding revival or non-revival of units and the cost of such a revival scheme.

(f): No Sir, there is no such confrontation. Government of India had requested all State Governments to give unconditional concurrence for sale of lands of NTC Mills to generate maximum resources for revival. BIFR had also directed all State Governments to give unconditional concurrence for sale of lands and change of land use. However, Govt. of West Bengal has given only a conditional concurrence in this regard which may limit the resources available for revival / rehabilitation of mills.

(g) & (h): Do not arise.